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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Disengagement of services of Government Law Officers.

Government Order No: **4131** -JK(LD) of 2020.
Dated : 24 - 12 - 2020.

Sanction is hereby accorded to the disengagement of services of the following Law Officers with immediate effect:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Smt. Seema Khajuria Shekher	Sr. Additional Advocate General, Jammu
2.	C. M. Koul	Sr. Additional Advocate General, Jammu
3.	Nissar Hussain Shah	Sr. Additional Advocate General, Srinagar

By order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government.

No: LD(A)2019/49

Dated: 24/12-2020

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Jammu.
6. Director, Archeology, Archives and Museums, J&K, Jammu.
7. All concerned Senior Advocates.
8. Government Order File.
9. Concerned File.

(Ashish Gupta)
Deputy Legal Remembrancer

24.12.20